

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3006  
ANSWERED ON:12.12.2012  
VACANCIES IN CVC  
Semmalai Shri S.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the details of sanctioned posts and the vacancies as on date in Central Vigilance Commission;
- (b) the efforts taken by the Government to fill up the vacant posts and time frame fixed in this regard;
- (c) whether the Government proposes to sanction additional staff to cope up with the increasing work load of the CVC; and
- (d) if so, the details thereof?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

- (a): As on date, there are 296 sanctioned posts in the Central Vigilance Commission. Of these, 52 posts (12 Group 'A', 18 Group 'B' and 22 Group 'C' posts) are vacant.
- (b): The posts in the Central Vigilance Commission are filled either under the Central Staffing Scheme or under the Recruitment Rules prescribed for the posts. The reasons for posts remaining vacant include non-availability/non-joining of officers under the Central Staffing Scheme, lack of response to the posts to be filled up on deputation and non-joining of candidates nominated by the Staff Selection Commission etc. The reasons cited above are normal exigencies.
- (c) & (d): At present, there is no proposal under consideration of the Government for sanction of additional staff in the CVC.